

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p>Received written S by post of R.S on 19/2/07 AM</p>	<p>O.A. No. 10/2007 Date of order: 21.02.2007</p> <p>Applicant present in person. Mr. Vinit Mathur, counsel for respondents No. 1, 2 &amp; 6. None present for respondents No. 3 &amp; 5. Presumption of service in respect of respondent 4 is drawn</p>
	<p>Learned counsel for respondents No. 1, 2 &amp; 6 seeks four weeks time to file reply to the O.A. as well as objection to the M.A. Time as prayed for is granted.</p>
	<p>Reply has been filed on behalf of respondents No. 3 &amp; 5. It is open to respondent No. 4 to file reply, in the meantime.</p> <p>List the case on 04.04.2007 for admission.</p> <p>21/2/07 [ Tarsem Lal ] Administrative Member</p> <p>[ Dr. K.B.S. Rajan ] Judicial Member</p>